

LOK SABHA

Tuesday, 28th February, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]
QUESTIONS AND ANSWERS
(See Part I)

12 NOON

DEATH OF SHRI LALCHAND
NAVALRAI

Mr. Deputy Speaker: I have to inform the House of the sad demise of Shri Lalchand Navalrai who was a Member of the Central Assembly for many years. We mourn the loss of Shri Lalchand Navalrai and I am sure the House will join me in conveying our condolences to his family.

The House may stand in silence for a minute to express its sorrow.

The Lok Sabha then stood in silence for a minute.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions shown against each:—

(1) Supplementary Statement No. II.—Eleventh Session, 1955 of Lok Sabha.

[See Appendix II, Annexure No. 34.]

(2) Supplementary Statement No. VI.—Tenth Session, 1955 of Lok Sabha.

[See Appendix II, Annexure No. 35.]

(3) Supplementary Statement No. XII.—Ninth Session, 1955 of Lok Sabha.

[See Appendix II, Annexure No. 36.]

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(4) Supplementary Statement No. XVI.—Eighth Session, 1954 of Lok Sabha.

[See Appendix II, Annexure No. 37.]

(5) Supplementary Statement No. XIX.—Seventh Session, 1954 of Lok Sabha.

[See Appendix II, Annexure No. 38.]

(6) Supplementary Statement No. XXVI.—Sixth Session, 1954 of Lok Sabha.

[See Appendix II, Annexure No. 39.]

(7) Supplementary Statement No. XXXI.—Fifth Session, 1953 of Lok Sabha.

[See Appendix II, Annexure No. 40.]

(8) Supplementary Statement No. XXXV.—Fourth Session, 1953 of Lok Sabha.

[See Appendix II, Annexure No. 41.]

(9) Supplementary Statement No. XLI.—Third Session, 1953 of Lok Sabha.

[See Appendix II, Annexure No. 42.]

ANNUAL REPORT AND AUDITED ACCOUNTS—EMPLOYEES' STATE

INSURANCE CORPORATION

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of each of the following papers under section 36 of the Employees' State Insurance Act, 1948:—

(1) Annual Report of the Employees' State Insurance Corporation for the financial year 1953-54.

(2) Audited Accounts of the Employees State Insurance Corporation for the year 1953-54.

[Placed in Library. See No. S-56|56]

AMENDMENTS TO ESTATE DUTY RULES

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): I beg to lay on the Table, under sub-section (3) of section 85 of the Estate Duty Act, 1953, a copy of the Notification No. 15|F. No. 1|16|55-E.D., dated the 13th February, 1956, making certain further amendments to the Estate Duty Rules, 1953.

[Placed in Library. See No. S-69|56]